(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANTOSH KUMAR GANGWAR): (a) Ministry of Environment & Forests (MoEF) have informed that it is the responsibility of the State Governments/ local bodies to identify polluted rivers, take appropriate corrective steps in consonance with the State Pollution Control Boards, and to evaluate the impact thereof. The MoEF is supplementing the efforts of the State Governments in addressing the problem of pollution in identified stretches of major rivers under the National River Conservation Plan (NRCP), including the National Ganga River Basin Authority (NGRBA) programme. The projects under NRCP and NGRBA are being implemented on a cost-sharing basis between the Centre and State Government. These programmes have presently covered polluted stretches of 42 rivers in 199 towns spread over 21 States at a sanctioned cost of Rs. 10716.45 crore. Sewage Treatment capacity of 4957.98 million litres per day (mild) has been created under these programmes.

(b) and (c) Government is committed to rejuvenation of River Ganga. Consultation with different stakeholders *viz.*, Ministries such as Ministry of Environment & Forests; Water Resources, Ganga Rejuvenation and River Development; Urban Development; Tourism; Shipping; Drinking Water Supply and Sanitation; Rural Development, etc., as well as academics, technical experts and NGOs associated with cleaning of Ganga, is in progress. Crystallisation of action plan, including framing of its salient features, time line and likely expenditure would be known only after the finalisation of the action plan for cleaning of River Ganga.

Mullaperiyar dam

†2127. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the proposal for constitution of a Supervisory Committee regarding Mullaperiyar Dam has been approved;
 - (b) if so, the details thereof;
- (c) whether any measures are being taken to ensure safety of more than 100 years old dam and towards its further strengthening; and
 - (d) if so, the details thereof?

 $[\]dagger \mbox{Original}$ notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES. RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) As per the directions of the Hon'ble Supreme Court judgment dated 07.05.2014, the Ministry has constituted a 3- member Supervisory Committee with the following composition:

- (1) Chief Engineer, Dam Safety Organisation, Central Water Commission, Chairman ex-officio.
- (2) Principal Secretary, Public Works Department, State Government of Tamil Nadu, Member ex-officio.
- (3) Additional Chief Secretary, Water Resources Department, Government of Kerala, Member ex-officio.

The powers and functions of the Supervisory Committee as mandated by the Apex Court are as under:

- The Committee shall supervise the restoration of Full Reservoir Level (FRL) in the Mullaperiyar dam to the elevation of 142 ft.
- (ii) The Committee shall inspect the dam periodically, more particularly, immediately before the monsoon and during the monsoon and keep close watch on its safety and recommend measures which are necessary. Such measures shall be carried out by Tamil Nadu.
- (iii) The Committee shall be free to take appropriate steps and issue necessary directions to the two States - Tamil Nadu and Kerala - or any of them if so required for the safety of the Mullaperiyar dam in an emergent situation. Such directions shall be obeyed by all concerned.
- (iv) The Committee shall permit Tamil Nadu to carry out further precautionary measures that may become necessary upon its periodic inspection of the dam in accordance with the guidelines of the Central Water Commission and Dam Safety Organization.

Pollution level in rivers

2128. SHRI C.M. RAMESH: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that inspite of spending a huge amount on reducing the pollution level in rivers across the country no tangible result is achieved;